

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

31.5.05

Dated.

CCP/33/05

Registration No. ....

T. Swami Das ....., Applicant (s)

VERSUS A.K.S. Chansela

Hu. P. Pareek ....., Respondent (s)

A copy of the ORDER dated ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

19.5.2005

Shri P. Pareek for petitioner.

This CCP has been filed for non-compliance of the order of the Tribunal dated 10.6.04 in OA 784/02.

we have perused the order passed by the respondents dated 28.12.04 by which the respondents have complied with the directions of the Tribunal.

Hence this CCP is not maintainable.  
Accordingly CCP is dismissed.

Sd/-  
(Madan Mohan)  
JM

Sd/-  
(M.P. Singh)  
VC

aa.

सत्या प्रतिलिपि

Shri P. Pareek  
Advocate  
Jabalpur

Agued  
On 31.5.05  
By

कानूनी सेवा केंद्र  
DY. REGD. NO. 100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
जनरल न्यूक्स, जबलपुर  
JABALPUR BENCH, JABALPUR